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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CP(CAA) No. 35/NCLT/AHM/2017
In Gujarat High Court CA no. 526/2016, 527/2016, 528/2016, 529/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017**

Name of the Company: Shanker Global Pvt Ltd.
Spectrum Tubes Pvt Ltd.
Hindprakash Corporation Pvt Ltd.
Laxmi Alutrade Pvt Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SWATI SOPARKAR	ADVOCATE	PETITIONERS	Swati Soparkar


2.

ORDER

Learned Advocate Mrs. Swati Soparkar present for Petitioner.

The record in CA 526/2016, 527/2016, 528/2016 and 529/2016 on the file of Hon'ble High Court of Gujarat is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Gujarat to send the record in CA 526/2016, 527/2016, 528/2016 and 529/2016 to this Tribunal.

List the matter on 08.05.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of April, 2017.